

(10)

CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

O.A.No.3069/1992

New Delhi: this the 30th April, 1998.

HON'BLE MR. S. R. ADIGE, VICE CHAIRMAN (A)

HON'BLE DR. A. VEDAVALLI, MEMBER (J)

Shri Chander Bhan s/o Shri Ram Saran,  
Inspector, Delhi Police No. D-919,  
R/o H-I/I, Police Colony, Andrews Ganj,  
New Delhi.

.... Applicant

(By Advocate: Shri Shankar Raju)

Versus

1. The Commissioner of Police,  
Police Headquarters, MSO  
Building,  
New Delhi - 110002

2. The Deputy Commissioner of Police,  
Headquarter (I), Police Headquarters,  
MOS Building,  
New Delhi - 110002

.... Respondents.

(None appeared)

ORDER(ORAL)

HON'BLE MR. S. R. ADIGE, VICE CHAIRMAN (A) :

Shri Shankar Raj seeks permission to withdraw the OA as the applicant's grievance has been satisfied. Permission is granted.

2. The OA is dismissed as withdrawn.

*A. Vedavalli*

( DR. A. VEDAVALLI )  
MEMBER (J)

*S. R. Adige*  
( S. R. ADIGE )  
VICE CHAIRMAN (A)

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